

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 125
Appeal No.-436/252/ND/2020

IN THE MATTER OF:

Mr. Sanjay Uppal ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 07.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant : Mr.ShobhitMinocha, Adv.
For the ROC : Ms.Mitika Raja, AROC
For the IT Dept. :Mr.VipulAgrawal, Standing Counsel

ORDER

Learned Counsel for the Income Tax Department states that response is received and seeks time to file the same. Reply on behalf of respondents No. 2, 4 and 5 has been filed. Learned AROC states that reply is filed but the same has not come to the Court file. Let, Copy be served.

List on 04.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)